

Prosecution of Army and Custom Official for Bribery, Misconduct and Cheating

4853. SHRI MUHAMMAD SHERIFF : Will the PRIME MINISTER be pleased to state :

(a) whether the Central Bureau of Investigation prosecuted some Army and Custom Officials during September, 1970 for bribery, misconduct and cheating ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). During the month of September, 1970 Central Bureau of Investigation launched prosecution in Court against three officials of the Customs Department on charges of alleged misconduct and acceptance of illegal gratification. A former Army Officer was also prosecuted during this period for allegedly making a false T. A. claim,

The cases are still under trial.

Decisions taken at Governor's Conference

4854. SHRI MUHAMMAD SHERIFF :
SHRI YASHPAL SINGH :
SHRI N. R. LASKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a conference of Governors was held in New Delhi during the month of November, 1970 ; and

(b) the detailed aspects discussed at the Conference and the decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Conference of Governors is held every year to discuss matters of general interest to the country. The conference does not take any formal decisions. At the Conference held in New Delhi, on 20th and 21st November, 1970, the Governors discussed the political and administrative situation in the States as well as the economic situation in the country.

गंडक तथा सोन नदी योजनाओं की क्रियान्विति

4855. श्री रामावतार शास्त्री : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार राज्य के नदी घाटी परियोजना मंत्री ने बिहार के संसद सदस्यों को 19 नवम्बर, 1970 को दिल्ली में एक बैठक में आमंत्रित किया था जिसमें सभी दलों के सदस्यों ने भाग लिया था ;

(ख) क्या केन्द्रीय सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री भी उक्त बैठक में उपस्थित थे ;

(ग) उस बैठक में गंडक तथा सोन नदी योजनाओं की क्रियान्विति के बारे में कोई संकल्प पारित किया गया था यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और सरकार की उस पर क्या प्रतिक्रिया है ; और

(घ) क्या उक्त बैठक में कोई अन्य संकल्प भी पारित किये गये थे ; यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) जी, हां। बिहार के नदी घाटी परियोजना मंत्री ने बिहार के संसद सदस्यों के साथ 19-11-1970 को उस राज्य की सिंचाई परियोजनाओं के सम्बन्ध में विचार विमर्श किया था।

(ख) केन्द्रीय सिंचाई व बिजली उपमंत्री कुछ समय के लिए उपस्थित थे।

(ग) और (घ). संसद सदस्यों ने तीन संकल्प पारित किये। उन में से एक संकल्प में गण्डक परियोजना के लिए चालू तथा अगले वर्ष के दौरान बिहार को 4 करोड़ रुपये की